

SCHEDULE II

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date-15.01.2022

To,
The Liquidator
Shri Daulat Ram Jain
33, Shakespeare Sarani, Kolkata
Kolkata-700 017 (West Bengal)

From,
State Bank of India,
Stressed Assets Management Branch,
5th Floor, Zonal office Building,
J.C.Road, Antaghat, Patna-800 001

Regd. Office : 1-Strand Road, Kolkata-700 001
Corporate office : Madam Cama Road, Nariman Point, Mumbai-400 021.

Subject: Submission of proof of claim in respect of the liquidation of **SRI BIR ISPAT PRIVATE LIMITED** under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

State Bank of India, [*Name of the financial creditor*] hereby submits this proof of claim in respect of the liquidation of **SRI BIR ISPAT PRIVATE LIMITED**[*name of corporate debtor*]. The details for the same are set out below:

1.	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION,IF APARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS *OF ALL THE PARTNERS OR THE INDIVIDUAL)	STATE BANK OF INDIA PAN-AAACS8577K												
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	State Bank of India, Stressed Assets Management Branch Patna (04443), 5 th Floor, Administrative Office, J.C.Road, Antaghat, Patna Bihar-800001, email- SBI.04443@SBI.CO.IN												
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND (including any interest as at the Liquidation commencement date i.e. 21.12.2021 Interest up to 20.12.2021	<table border="0"> <tr> <td>PRINCIPAL</td> <td>:</td> <td>3,60,31,783.00</td> </tr> <tr> <td>INTEREST</td> <td>:</td> <td>3,83,44,718.65</td> </tr> <tr> <td>LEGAL EXP</td> <td>:</td> <td>20,52,200.00</td> </tr> <tr> <td>Total Claim</td> <td></td> <td>7,64,28,701.65</td> </tr> </table>	PRINCIPAL	:	3,60,31,783.00	INTEREST	:	3,83,44,718.65	LEGAL EXP	:	20,52,200.00	Total Claim		7,64,28,701.65
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INTEREST	:	3,83,44,718.65												
LEGAL EXP	:	20,52,200.00												
Total Claim		7,64,28,701.65												
	DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED) WORKING CAPITAL													
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	1. SANCTION LETTER FOR CREDIT FACILITIES DATED 17.08.2011. 2. LETTER OF ARRANGEMENT DT 26.08.2011. 3. AGREEMENT OF LOAN CUM HYPOTHECATION EXECUTED BY AND BETWEEN SRI BIR ISPAT PVT LTD AND STATE BANK OF INDIA DT 26.08.2011												
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	No any												
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	LOAN FROM BANK IN TERMS OF SANCTION LETTER DATED 17.08.2011												

NOTARY
Dharmendra Kumar
Distt.-PATNA
Regd. No. 27058/02
Expiry: 08.08.2022
GOVT. OF BIHAR

STATE BANK OF INDIA
SBI PATNA
4443
SBI PATNA

7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBT OR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY AND THE DATE IT WAS GIVEN	<p>Equitable mortgage of properties are under :-</p> <ol style="list-style-type: none"> 1. EM of land M/s Sri Bir Ispat Pvt LTd Admeasuring 19.2485 acre (1924.85 Decimal). Situated at-Manjhiladih, Gadi Srirampur, P.S- Giridih(M),Jharkhand(Total No. of Deed - 21) ; 2. EM of Land of M/S Adi Steel & Power Pvt Ltd. Admeasuring 13.1773 acre (1317.73 Decimal). Situated at Manjhiladih, Gadi Sri Rampur, and P.S.- Giridih (M) Distt-Giridih. (Jharkhand) (Total No. of Deed - 13), 3. EM of Land in Name of Sri Amit Kumar Sarawgi, Admeasuring 7.4025 acre (740.25 Decimals. Situated at Manjhiladih, Gadi, Sri Rampur, Giridih (Jharkhand) (Total No of deed - 13); 4. EM of Land in the name of Sumit Kumar Sarawgi, Admeasuring 4.743 acres (474.33 decimal), Situated at Manjhiladih,Gadi Sri Rampur,Thana No. 268, PS-Giridih (M) Distt.Giridih,Jharkhand(Total No of Deed - 5); <p>AGRICULTURE LAND</p> <ol style="list-style-type: none"> 5. EM of Land in the name of M/S Sri Bir Ispat Pvt. Ltd. situated at Manjhiladih, Gadisirampur, Giridih, Thana No. 267 & 268, Admeasuring 1.785 acre (178.5 Decimal), Deed No. 8504/8005, 10414/9508, 135/131 and 1756/1649(Total No of Deed- 4)
8A.	WHETHER SECURITY INTEREST RELINQUISHED	NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NA
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	<p>Account Name - SBI SAMB PATNA Account No - 30133671442 IFSC Code - SBIN0001233</p>
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	<p>ACCOUNT STATEMENT WITH INTEREST APPLICATION</p> <ol style="list-style-type: none"> 1. SANCTION LETTER FOR CREDIT FACILITIES DATED 17.08.2011. 2. LETTER OF ARRANGEMENT DT 26.08.2011. 3. AGREEMENT OF LOAN CUM HYPOTHECATION EXECUTED BY AND BETWEEN SRI BIR ISPAT PVT LTD AND STATE BANK OF INDIA DT 26.08.2011 4. GURANTEE AGREEMENT DT 26.08.2011. 5. PDR-B DATED 26.08.2011 6. PDR-G DATED 26.08.2011 7. LETTER OF BALANCE CONFIRMATION.

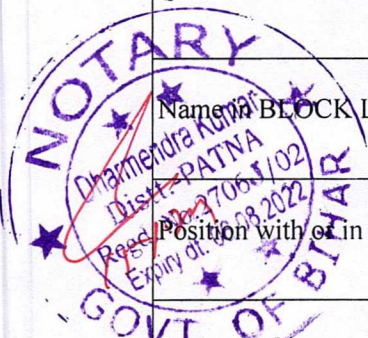
Signature of financial creditor or person authorised to act on his behalf
(please enclose the authority if this is being submitted on behalf a financial creditor)

Name in BLOCK LETTERS: DILIP KUMAR PATHAK

Position with or in relation to creditor : AUTHORISED OFFICER, STATE BANK OF INDIA, SAMB PATNA

Address of person signing : STATE BANK OF INDIA, STRESSED ASSETS MANAGEMENT BRANCH, ANTAGHAT, J.C.ROAD, PATNA, BIHAR-800 001.

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.



420003746070/100



AFFIDAVIT

I, DILIP KUMAR PATHAK, currently residing at Patna, Bihar, do solemnly affirm and state as follows:

1. The above named corporate debtor was at the liquidation commencement date, that is, the 21st day of December 2021 and still is, justly and truly indebted to me, in trade, or, as the case may be for the sum of Rs.7,64,28,701.65.

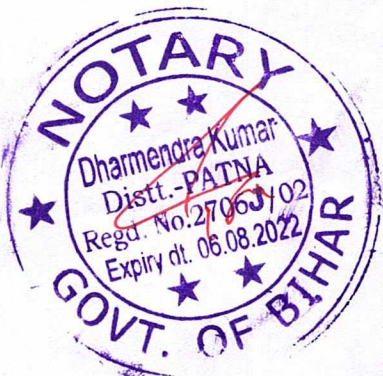
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:

1. SANCTION LETTER FOR CREDIT FACILITIES DATED 17.08.2011.
 2. LETTER OF ARRANGEMENT DT 26.08.2011.
 3. AGREEMENT OF LOAN CUM HYPOTHECATION EXECUTED BY AND BETWEEN SRI BIR ISPAT PVT LTD AND STATE BANK OF INDIA DT 26.08.2011
 4. GUARANTEE AGREEMENT DT 26.08.2011.
 5. PDR-B DATED 26.08.2011
 6. PDR-G DATED 26.08.2011
 7. LETTER OF BALANCE CONFIRMATION.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever.

Solemnly, affirmed at Patna on Saturday, the 15th day of January, 2022

Before me,

Notary/Oath Commissioner.



Deponent's signature.
For STATE BANK OF INDIA

अधिकृत अधिकारी
Authorised Officer
तनाव ग्रस्त आस्ति प्रबंधन शाखा, पटना
SAMB, PATNA-1

I Identify the Deponent Signature, L.T.I.
who has signed in my presence

[Signature]
15.1.22
Advocate

Smt. Dilip Kumar Pathak
Who is identified by Sri. Dharmendra Kumar
Advocate Solemnly affirmed and declare before me.
Sl. No. 224 Date 15.01.2022



YL 0003746070

**GOVERNMENT OF BIHAR
e-Court Fee**



DATE & TIME : 15-JAN-2022 12:15:52

NAMES OF THE ACC/ REGISTERED USER : SREINFRASTRUCTURE FINANCE LIMITED

LOCATION : CIVIL COURT PATNA

e-COURT RECEIPT NO : BRCT1514A2215M288

e-COURT FEE AMOUNT : ₹ 95
(Rupees Ninety-Five Only)



BRCT1514A2215M288



Statutory Alert : The authenticity of this e-Court fee receipt should be verified at www.shcibiharnotary.com details on this receipt and as available on the website renders it invalid. In case of any discrepancy Authority, This receipt is valid only after verification & locking by the Court Official.



VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed there from.

Verified at Patna on this 15th day of January 2022.

For STATE BANK OF INDIA

अधिकृत अधिकारी
Authorised Officer
तनाव ग्रस्त आसित प्रबंधन शाखा, पटना
SAMB, PATNA-1

Deponent's signature.

I Identify the Deponent Signature/L.T.I.
who has signed in my presence

15.1.22
Advocate

